

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.108
IB-105/ (ND)/2021

IN THE MATTER OF:

National Electric & Construction Co.
Vs.
Unilec Engineers Ltd

...OPERATIONAL CREDITOR

.. CORPORATE DEBTOR

SECTION

U/s 9 IBC, 2016

Order delivered on 07.4.2021

CORAM:


CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC :
For the Respondent/CD :
For the Intervener :

ORDER

Counsel for the Petitioner is present and prayed for adjournment. At request, the matter is adjourned to 07.5.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit